

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1655

ANSWERED ON:31.07.2003

ALLOTMENT OF PETROL PUMPS LPG KEROSENE AGENCIES TO FREEDOM FIGHTERS
HARIBHAU MAHALE

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the policy of the Government for allotment of petrol pumps, LPG and kerosene agencies to freedom fighters in the country;
- (b) the targets fixed in this regard under this scheme; and
- (c) the details of freedom fighters to whom petrol pumps, gas agencies, kerosene agencies allotted till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) & (b): Consequent upon the dismantling of the Administered Pricing Mechanism (APM) in the petroleum sector with effect from 1.4.2002, the selection of dealers/distributors for retail outlet dealerships (petrol pumps), LPG distributorships and SKO-LDO dealerships for different locations in the country, will be made by the oil marketing companies (OMCs) themselves as per the guidelines to be adopted by them. While finalising the policy, OMCs will take a view on all related questions including allotments to the freedom fighters.

(c): As on 1.10.2002, the number of retail outlet dealerships, LPG distributorships and SKO-LDO dealerships allotted to the persons in the Freedom Fighter category in the country were 217, 196 and 56 respectively, in accordance with the previous Dealer Selection Guidelines which stipulated 2% reservation for Freedom Fighters.